

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1800
ANSWERED ON:05.12.2005
CODE FOR BUILDING CONSTRUCTION
Mahajan Shri Y.G.;Rathod Shri Harisingh Nasaru

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the National Building Construction Code-2005 for the country has been formulated;
- (b) if so, the details thereof;
- (c) the main objectives behind the formulation of the said code; and
- (c) the time by which the said code is likely to be implemented by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : Yes, Sir.

(b) : The National Building Code of India 2005 has been formulated by the Bureau of Indian Standards (BIS). The Code lays down a set of minimum provisions for buildings designed to protect the safety of public with regard to structural sufficiency, fire hazard and health (lighting and ventilation) aspects. It mainly contains administrative requirements, development control rules and general building requirements; fire safety requirements; stipulations regarding materials, structural design and construction (including safety); and building plumbing services.

(c) : The main objective behind formulation of National Building Code of India 2005 is basically to ensure safety of buildings constructed against natural disasters and fire hazards.

(d) : The provisions contained in the National Building Code are not mandatory in nature at present. However, the concerned Central Ministries/Departments as well as State Governments have been requested to make necessary efforts for implementation of the provisions contained in the Code by suitably amending the relevant Acts and Building bye laws.